NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

CP/TCP/CSP/CSA/TCSP/TCSA/NO. 539 /(MAH)/2017

CORAM:	5	Present:	SHRI B.S.V. PRAKASH KUMAR MEMBER (J)
			SHRI V. NALLASENAPATHY MEMBER (T)
ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 19.04.2017			
NAME OF	THE PARTIES: M/s.	Honest S	ecualty services
NAME OF THE PARTIES: M/s. Howest Security Services VIS HDIL Leisuber PV+ Hel.			
SECTION OF THE COMPANIES ACT: 453 × 434 OF THE Companies Act 1956/2 013/ I & BP Code 2016.			
S. No.	NAME	DESIGNATIO	ON SIGNATURE
70	Sahil Gardhi	AOR	and the second
	Sahil Gardhi (for Respondent)		

Order CP 539/I&BP/NCLT/MB//MAH/2017

At request of the parties, list this matter on 25.7.2017.

Sd/-

V. NALLASENAPATHY

Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR

Member (Judicial)